

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

No 28469-28476 /JOTP/Gaz/PDJ West/2022

Dated Delhi the 01-10-22

Copy forwarded for information and necessary action to :-

1. The Judicial Officers concerned, West District, Tis Hazari courts, Delhi.
2. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
3. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
4. Dealing official seat, Account Branch, West District, Tis Hazari Courts, Delhi.
5. The PS to Ld Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi for information.
6. For uploading on LAYERS.
7. For uploading on centralized website through LAYERS.


(Pawan Singh Rajawat)

**Link Officer Incharge (Judicial Branch), West
Additional District Judge-08**



30/9/22

206

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. _____/DHC/Gaz./G-3/2022

Dated:

From

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.0755-2696904, Tel: 0755-2696669]

Sub: Nominations for Program No P-1310, P-1312, P-1315 & 1317 at National Judicial Academy, Bhopal.

Sir,

I am directed to refer to your letter No.NJA/Dir./Ac.Prog/2022-23/1488 dated 01.08.2022, on the above subject, and to say that Hon'ble the Chief Justice has been pleased to nominate the following Judicial Officers for attending the programme No. P-1310, P-1312, P-1315 & 1317 scheduled to be held in the month of October & November 2022 at National Judicial Academy, Bhopal:-

Prog. No.	Programme Name	Dates of the programme	Names of the nominated officers
P-1310	Seminar on Judicial Reasoning: Knowledge, Skills & Perspective Development	15.10.2022 & 16.10.2022	1. Mr. Vishal Pahuja, ASJ (FTC), South District, Saket Courts, New Delhi. 2. Ms. Manisha Khurana Kakkar, ASJ (FTC), South District, Saket Courts, New Delhi.
P-1312	National Seminar on Bail & Interlocutory Applications	05.11.2022 & 06.11.2022	1. Mr. Sachin Sangwan, ASJ (FTC), South-East District, Saket Courts, New Delhi. 2. Mr. Harvinder Singh, PO, MACT, West District, Tis Hazari Courts, Delhi.
P-1315	National Seminar on Constitutional & Administrative Law	12.11.2022 & 13.11.2022	1. Mr. Dharendra Rana, ASJ (FTC), South-East District, Saket Courts, New Delhi. 2. Ms. Aditi Garg, ASJ (POCSO), West District, Tis Hazari Courts, Delhi.

D&SJ(w)
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P-1317	Conference Matrimonial Laws	on 19.11.2022 & 20.11.2022	1. Ms. Meenu Kaushik, ASJ (POCSO), North District, Rohini Courts, Delhi. 2. Ms. Manisha Tripathy, PO, Labour Court, Rouse Avenue Court Complex, New Delhi.
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Yours Sincerely,

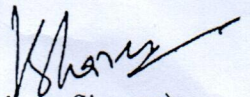
(Surender Pal)
Deputy Registrar (Gaz.-IB)
for Registrar General

5395-5399
No. _____/DHC/Gaz./G-3/2022

Dated: 28/9/22

Copy along with copy of letter dated 01.08.2022 of the Director, National Judicial Academy forwarded to the following Principal District & Sessions Judges with the request to inform the nominated Judicial Officers under their respective control accordingly and ask them to coordinate directly with National Judicial Academy, Bhopal with regard to study material:-

1. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
2. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
3. The Principal District & Sessions Judge, North District, Rohini Courts, Delhi.
4. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. The Principal District & Sessions Judge, Rouse Avenue Courts Complex, New Delhi.


(Vinay Sharma)
Asstt. Registrar (Gaz.-IB)

NATIONAL JUDICIAL ACADEMY

Justice A.P. Sahi
Director

Ref.: NJA/Dir./Ac.Prog./2022-23/1488
Dated: 01st August, 2022

Dear Chief Justice,

**Sub: Regarding Nominations for the NJA Programmes for the Academic Year 2022-23
from August, 2022 to July, 2023 [P-1299 to Special Event-15]**

The 7th meeting of the National Judicial Academic Council (NJAC) was held on 19.07.2022 through virtual mode. The NJA Annual Training Calendar for the Academic Year was proposed, discussed and finally approved for being adopted.

The Academic Calendar of NJA for 2022-23 has been designed in conformity with resolutions passed in the said NJAC meeting. The Chairperson of the NJA, the Hon'ble Chief Justice of India and Hon'ble members of the Governing Council and the General Body have also approved the Academic Calendar for NJA for the Academic Year 2022-23.

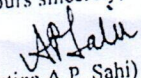
A copy of the approved Academic Calendar for the AY: 2022-23 is enclosed herewith. (Annexure-1). The detailed Calendar and joining instructions for the participants has been up-loaded on the NJA website for the AY: 2022-23. Nominations are required for the participation of High Court Judges as well as Judicial Officers for their respective programmes.

The NJA would be grateful if you could kindly nominate two (2) Justices / Judicial Officers, from your High Court for the respective programmes to be held during August, 2022 to July, 2023 in the academic year 2022-23.

The Academy will be separately sending requests for nominations for Regional Conferences to be hosted by the concerned High Courts of specific region.

You are also requested to consider nominations of participant judges/ judicial officers, to the extent possible, of those who have not earlier attended NJA programmes to facilitate sensitization of a broader component of our judicial family to the benefits of judicial training and education.

With warm regards,

Yours sincerely,

(Justice A.P. Sahi)

Hon'ble Mr. Justice Satish Chandra Sharma
Chief Justice
Delhi High Court
New Delhi - 110003

Copy to: The Registrar General, Delhi High Court, Delhi.

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